جناب غلام رسول بلیاوی<sup>†</sup>: سر، ابھی جو فرٹیلائیزر والی بات چلی ہے اور اس پر جو چرچا ہوئی ہے، ہمیں یاد ہے کہ آج جو ماننّے کیندریہ منتری ہیں، اس زمانے میں برونی کے فرٹیلائیزر پلانٹ کو چالو کرنے کے لئے وہ دھرنے پر بیٹھے تھے۔ جیسا کہ ہری-ونش بابو نے بتایا ہے کہ چاہے جھارکھنڈ ہو، چاہے بہار ہوں، برونی اور سندری فرٹیلائیزر پلانٹس پر لگاتار بیان بازی ہو رہی ہے اور جنتا پوچھتی ہے۔ یہ جو کہیں نہ کہیں چھلنے والا ایک شبہ اور سندیہہ ہے، اس سلسلے میں سدن کو کوئی ٹھوس جواب ملے، تاکہ جنتا بھی اس سے اوگت ہو سکے کہ یہ کھلے گا یا نہیں کھلے گا۔

**श्री नरेंद्र सिंह तोमर** : माननीय सभापति जी, मैंने वैसे पहले उत्तर में बता दिया है, मैं माननीय सदस्य को यह आश्वस्त करना चाहता हूँ कि पहले जो भी हुआ हो, लेकिन नई सरकार बनने के बाद प्रधान मंत्री कार्यालय के निर्देश पर जगदीशपुर से हल्दिया तक जाने वाली गैस पाइपलाइन का पूरा उपयोग हो, उस पूरे परिक्षेत्र में औद्योगिकीकरण हो, इस दृष्टि से गम्भीर प्रयत्न हो रहे हैं।

## Security breach at Indian airports

*22. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Airport and date-wise number of security breaches that took place at Indian airports;

(b) the steps taken so far to contain them; and

(c) what steps are being taken to prevent such security breaches at private airports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) A Statement is laid on the Table of the House.

### *Statement*

(a) As per the information provided by Ministry of Civil Aviation, details of cases of security breaches/lapses reported at various airports during the years 2011, 2012, 2013, 2014 and 2015 are given in Statement-I and II (*See* below).

(b) and (c) Ministry of Civil Aviation (MCA) is the nodal Ministry for Civil Aviation Security in the country. Bureau of Civil Aviation Security (BCAS), under the Ministry of Civil Aviation, issues necessary guidelines/ instructions/orders from time to time in regard to civil aviation security, including instructions/orders etc. for preventing security breaches/lapses. BCAS investigates into incidents of such lapses/ security breaches on a need basis and brings such security breaches/lapses to the notice of the concerned agencies for taking appropriate corrective/remedial action.

To prevent such security breaches/lapses at airports, BCAS has taken steps to strengthen security arrangements, including time bound deployment of Central Industrial Security Force (CISF) at airports, deployment of Quick Reaction Teams at major airports and regular monitoring of security arrangements by inspections and dummy checks.

CISF has been deployed for security at some airports, where it works under the operational control of BCAS/Ministry of Civil Aviation. CISF too has taken the following steps to prevent recurrence of security breaches/lapses:

(i) Issues of infrastructure deficiency *viz.* inadequate perimeter heights/light/wall, overhangs, concertina coil etc. have been taken up continuously with Airport Operators for rectification.

(ii) Pruning of wild vegetation in and around the perimeter wall have been taken up.

(iii) CISF is continuously in touch with the Airport Operators to ensure watch towers are strategically positioned to have maximum coverage of perimeter wall.

(iv) The frequency of vehicles/foot patrolling has been reviewed and increased at the respective airports.

(v) CISF is in touch with local police to increase the vehicle/beat patrolling in the city side around the peripheral area.

(vi) To check the alertness of security personnel, frequency of checking by the supervisory officers has been enhanced.

(vii) Security arrangements at the gates leading to the airside have been reviewed and suitable corrective measures taken to avoid such re-occurrence of lapses/breaches.

(viii) The issue of re-fixation of norms for deployment of CISF for foolproof security has also been taken up with BCAS.

(ix) Placement of CCTV cameras in terminal buildings as well as throughout the peripheral area has been taken up with the airport operators.

Surveillance audits are also done of airports to ensure that Airport Security Groups who are responsible for providing security are doing their job competently. Shortcomings noticed during such surveillance audits are brought to the notice of the Ministry of Civil Aviation for appropriate action to address such shortcomings.

## Statement I

*Airport-wise detecils of security breaches*

| Sl.No. | Name of the Airport | Date of security breaches/lapses | Number of breaches |
|---|---|---|---|
| 1. | Bhubaneswar Airport | 02.03.2011 | 1 |
| 2. | Cochin Airport | 08.06.2011 and 25.08.2011 | 2 |
| 3. | Chennai Airport | August, 2011 and April, 2012 | 2 |
| 4. | Coimbatore Airport | 17.04.2011 | 1 |
| 5. | Delhi Airport (T3 Terminal) | 05.03.2012 and 15.03.2012 | 2 |
| 6. | Delhi Airport | 20.06.2014 and 21.06.2014 | 2 |
| 7. | Goa Airport | 06.06.2011 and March, 2012 | 2 |
| 8. | Guwahati Airport | 02.11.2012 | 1 |
| 9. | Kangra Airport | 15.04.2012 and 09.10.2013 | 2 |
| 10. | Kolkata Airport | 05.02.2011 and 24.05.2011 | 2 |
| 11. | Madurai Airport | 11.06.2011, 06.07.2011 and 13.07.2011 | 3 |
| 12. | Mumbai Airport | 10.02.2011, 26.02.2011, 21.03.2011, 03.05.2011, 10.02.2012, 01.09.2012 and 21.08.2012. | 7 |
| 13. | Nagpur Airport | 21.08.2012 and 05.02.2015 | 2 |
| 14. | Udaipur | 12.05.2011 | 1 |
| | TOTAL | | 30 |

***Statement – II***

*Year-wise detecils of security breaches*

| Year | Name of Airport | Date | No. of breaches |
|---|---|---|---|
| | Mumbai Airport | 10.02.2011<br>26.02.2011<br>21.03.2011<br>03.05.2011 | 4 |
| | Goa Airport | 06.06.2011 | 1 |
| | Udaipur | 12.05.2011 | 1 |
| | Kolkata Airport | 05.02.2011<br>24.05.2011 | 2 |
| 2011 | Bhubaneswar Airport | 02.03.2011 | 1 |
| | Cochin Airport | 08.06.2011<br>25.08.2011 | 2 |
| | Chennai Airport | August, 2011 | 1 |
| | Coimbatore Airport | 17.04.2011 | 1 |
| | Madurai Airport | 11.06.2011<br>06.07.2011<br>13.07.2011 | 3 |
| | TOTAL | | 16 |
| | Mumbai Airport | 10.02.2012<br>01.09.2012<br>21.08.2012 | 3 |
| | Nagpur Airport | 21.08.2012 | 1 |
| 2012 | Delhi Airport (T3 Terminal) | 05.03.2012,<br>15.03.2012 | 2 |
| | Chennai Airport | April, 2012 | 1 |
| | Kangra Airport | 15.04.2012 | 1 |
| | Goa Airport | March, 2012 | 1 |
| | Guwahati Airport | 02.11.2012 | 1 |
| | TOTAL | | 10 |

| Year | Name of Airport | Date | No. of breaches |
|------|-----------------|------|-----------------|
| 2013 | Kangra Airport | 09.10.2013 | 1 |
|  | TOTAL |  | 1 |
| 2014 | Delhi Airport | 20.06.2014, 21.06.2014 | 2 |
|  | TOTAL |  | 2 |
| 2015 | Nagpur | 05.02.2015 | 1 |
|  | TOTAL |  | 1 |
|  | GRAND TOTAL |  | 30 |

SHRI T.K. RANGARAJAN: Sir, according to the Annexure, at all the major airports and at some minor airports, security breaches are there. After safety audit also, security breaches are there everywhere. There are 556 instances of flouting of safety norms by private aircraft. What is the Government going to do in this regard? Secondly, cyber crime is on the rise in our country. How much is the security alert? How many personnel are trained to handle cyber security in this country?

श्री हरिभाई पार्थीभाई चौधरी : माननीय सभापति महोदय, माननीय सदस्य ने लिखित में स्पेसिफिक क्वेश्चन पूछा है, लेकिन इन्होंने जो सप्लिमेंट्री क्वेश्चन पूछा है, वह लिखित प्रश्न से रिलेटिड नहीं है। माननीय सदस्य ने स्पेसिफिक क्वेश्चन पूछा है कि विमानपत्तनों पर कितनी बार सुरक्षा भंग हुई है और इस पर अंकुश लगाने के लिए अब तक क्या-क्या कदम उठाए गए हैं।

महोदय, हालांकि इन्होंने पॉलिसी के बारे में कुछ पूछा नहीं है, फिर भी मैं इसके बारे में कुछ बातें बताना चाहूंगा । एअरपोर्ट की जो सुरक्षा है, वह Ministry of Civil Aviation के अंतर्गत आती है । Bureau of Civil Aviation Security, International Civil Aviation norms के अनुसार कार्य करती है।

गृह मंत्रालय के अंतर्गत पूरे देश में 98 एअरपोर्ट्स हैं, जिनमें से 26 एअरपोर्ट्स hypersensitive हैं, 56 sensitive हैं और 16 normal category में आते हैं। गृह मंत्रालय ने इसके लिए 59 एअरपोर्ट्स पर CISF के 24,000 जवान रखे हैं। हर एअरपोर्ट पर IB के Surveillance Audits होते हैं। जो भी दुर्घटना होती है, उसका Surveillance Audit होता है। दो एअरपोर्ट्स पर NSG staff और officers भी रखे गए हैं।

आपने स्पेसिफिक प्रश्न पूछा है कि किस एअरपोर्ट पर किस-किस तारीख को सुरक्षा भंग हुई, उसकी लिस्ट भी मैंने तैयार करवाई है। भुवनेश्वर में 2011 में एक बार घटना घटी ...(व्यवधान)...

SHRI SITARAM YECHURY: Sir, the hon. Member has asked about cyber security breaches.

श्री हरिभाई पार्थीभाई चौधरी : इन्होंने हमसे लिखित में स्पेसिफिक प्रश्न पूछा है, लेकिन इनका सप्लिमेंट्री प्रश्न लिखित प्रश्न से रिलेटिड नहीं है।

MR. CHAIRMAN: The question relates to 'security breaches'. Please read the question.

SHRI SITARAM YECHURY: Security includes cyber security also.

MR. CHAIRMAN: The question is on security breaches at Indian airports.

SHRI SITARAM YECHURY: That is correct. The supplementary is on cyber security breaches at Indian airports, domestic airports. The question is specific to cyber security.

MR. CHAIRMAN: All right, okay.

श्री हरिभाई पार्थीभाई चौधरी : इनका स्पेसिफिक क्वेश्चन है, फिर भी मैं बताना चाहता हूं कि पूरे देश के लिए ...(व्यवधान)...

SHRI SITARAM YECHURY: Cyber security means that on the web site of the airports, there is an encroachment. Somebody logs into the website, gives wrong information and creates a security encroachment. Now what step is the Government contemplating to take in this regard?

MR. CHAIRMAN: All right. Let the hon. Minister reply.

श्री राजनाथ सिंह : सभापति महोदय, जैसा माननीय सदस्य श्री सीताराम येचुरी जी ने कहा, इस समय इस देश के लिए cyber security threat सबसे बड़ा चैलेंज है। केवल एअरपोर्ट्स की सिक्योरिटी की दृष्टि से ही नहीं, बल्कि सारे देश की सिक्योरिटी को ध्यान में रखते हुए हम लोगों ने cyber security system को strengthen करने के लिए कुछ प्रभावी कदम उठाए हैं। गृह मंत्रालय की तरफ से हमने इसके लिए एक कमेटी भी बनाई है, जिसमें ऐसे-ऐसे एक्सपर्ट्स को रखा गया है, जो इस क्षेत्र में अपनी एक साख रखते हैं, जिनकी credibility है। इससे हमारे देश के cyber security system को और अधिक strengthen किया जा सकेगा। इसे हमने टाइम बाउंड किया है। मैं उम्मीद करता हूं कि आगामी तीन महीने के अन्दर ही उनकी रिपोर्ट आ जाएगी और इस सम्बन्ध में प्रभावी कदम उठाए जा सकेंगे।

MR. CHAIRMAN: Now let him put his second supplementary. ...(*Interruptions*)...

श्री सीताराम येचुरी : देश के हित में जितनी जल्दी से जल्दी कदम उठाए जा सकें उठाने का प्रबंध कीजिए, यह आश्वासन आप दीजिए ।

श्री राजनाथ सिंह : जितनी जल्दी हो सकेगा, इस पर कदम उठाए जाएंगे।

MR. CHAIRMAN: What is the second supplementary, please?

SHRI T.K. RANGARAJAN: Sir, the Minister should take note of the hon. Minister's statement. My second supplementary is this. Is it true that the Government is planning to hand over some portion of security at airports to private security people?

**1.00** P.M.

श्री हरिभाई पार्थीभाई चौधरी : सभापति महोदय, ऐसा कोई प्रपोज़ल नहीं है। सिक्योरिटी को प्राइवेट हाथों में देने का कोई सवाल ही नहीं है। साइबर क्राइम को लेकर हमारे गृह मंत्री श्री राजनाथ सिंह जी ने जो मीटिंग की है, उससे पूरे देश को फायदा होगा ।

SHRI P. RAJEEVE: Sir, I read in newspapers that some persons are enjoying the benefit of not going for frisking at airports. It is being understood that some officials, including the Home Secretary, and also some persons not holding any such offices are also enjoying this exemption and not going for frisking.

श्री हरिभाई पार्थीभाई चौधरी : यह सब रूल्स के एकॉर्डिंग चलता है, इसके लिए दूसरी कोई योजना नहीं है। जो कुछ भी होता है, वह according to rules होता है।

SHRI P. RAJEEVE: My question is very specific, Sir. I need your protection.

MR. CHAIRMAN: Please put a specific question. The question should have been like this. Is there an amendment/change/modification in the existing list of exemptions?

SHRI P. RAJEEVE: My specific question is, is any bureaucrat included in this special category and is there any other individual who is not holding office still enjoying as per these new directions?

श्री हरिभाई पार्थीभाई चौधरी : ऐसा कुछ नहीं है ।

MR. CHAIRMAN: Question Hour is over. The House is adjourned till 2.00 p.m.

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## WRITTEN ANSWERS TO STARRED QUESTIONS

### Permit system for foreign citizens in North-Eastern States

†*23. DR. SANJAY SINH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a provision of permit system for foreign citizens in North-Eastern States;

(b) if so, the details thereof; and

(c) whether Government proposes to eliminate permit system in order to promote tourism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The visit of foreigners in India is regulated by the Foreigners (Protected Areas) Order, 1958 and the Foreigners

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† Original notice of the question was received in Hindi